

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1659
ANSWERED ON:04.12.2012
REGULATORY COMMISSION ON COAL
Mahendrasinh Shri Chauhan

Will the Minister of COAL be pleased to state:

(a) whether the Government proposes to constitute a Regulatory Commission to ensure supply of coal and control over its quality and rates; and

(b) if so, the details thereof and if not, the manner in which the Government would ensure the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b) The Government proposes to set up an independent regulatory Authority for coal sector to ensure more optimal development and conservation of coal resources; more effective regulation; adoption of best mining practices; rational pricing, better distribution, evolution of a more competitive market, creating a level playing field for new entrants in coal sector etc.